

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.07.2020		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 31.07.2020)
1	MAT App	47
2	FA	25
3	FAO	2
4	Criminal Revision Petition	25
Total		99
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 31.07.2020		
Sl. No	Name of the District	Number of cases pending
1	Family Court, Agartala	640
2	Additional Family Court, Agartala	786
3	Family Court, Udaipur	309
4	Family Court, Kailashahar	163
5	Family Court, Ambassa	20
6	Family Court, Khowai	133
7	Family Court, Sonamura	109
Total		2160
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 31.07.2020		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	1
2	Gomati Judicial District	69
3	South Tripura Judicial District	212
4	Unakoti Judicial District	0
5	North Tripura Judicial District	377
6	Sepahijala Judicial District	8
7	Khowai Judicial District	0
8	Dhalai Judicial District	107
Total		774
Total pendency in Tripura as on 31.07.2020		
1	Family Courts	2160
2	District Courts other than the Family Courts	774
Grand Total		2934